

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI,
SIDDHA AND HOMOEOPATHY**

**LOK SABHA
STARRED QUESTION NO. 42
TO BE ANSWERED ON THE 18TH NOVEMBER, 2016
AYUSH INSTITUTES**

***42. SHRI RAM MOHAN NAIDU KINJARAPU:**

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether a large number of institutions are imparting medical education at various levels in AYUSH and if so, the details thereof, stream-wise;
- (b) the number of such institutions/ colleges undertaking research in AYUSH system of medicine, stream-wise;
- (c) whether the courses offered by these institutes cover aspects across various disciplines and if so, the details thereof and if not, the reasons therefor;
- (d) whether these institutions are regulated by a central body, and if so, the details thereof; and
- (e) the number of students taking up education in AYUSH institutes, streamwise along with the measures taken by the Government to increase the intake of students and awareness among students and encourage them to take up these courses?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

- (a) to (e) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 42 FOR 18TH NOVEMBER, 2016

- (a) Yes, 297 Ayurveda, 19 Naturopathy & Yoga, 46 Unani, 09 Siddha and 197 Homoeopathy colleges are imparting medical education at Under-graduate and/or Post-graduate levels in AYUSH. Stream-wise details are given in **Annexure- I**.
- (b) 123 Ayurveda, 12 Unani, 03 Siddha and 43 Homoeopathy colleges are imparting medical education at Post-graduate levels. Research in the form of Post-graduate thesis work is also undertaken by PG scholars. Stream-wise details are given in **Annexure- I**.
- (c) The courses offered by these institutes cover aspects across various disciplines. Details are given in **Annexure- II**.
- (d) Ayurveda, Siddha and Unani institutions are regulated by a Central Council of Indian Medicine (CCIM) constituted under the Indian Medicine Central Council (IMCC) Act, 1970. Similarly, Homoeopathy institutes are regulated by a Central Council of Homoeopathy (CCH) constituted under the Homoeopathy Central Council (HCC) Act, 1973. There is no Central body to regulate Naturopathy & Yoga institutes.
- (e) The number of students taking up education in AYUSH institutes at Under-graduate level is 34541 (17202 Ayurveda, 940 Naturopathy & Yoga, 2321 Unani, 420 Siddha and 13658 Homoeopathy) and Post-graduate level is 4923 (3646 Ayurveda, 45 Naturopathy & Yoga, 174 Unani, 140 Siddha and 918 Homoeopathy). Details are given in **Annexure- I**. Provisions for increase the intake of students are already defined in the regulations namely “The Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2003 read with amendment Regulations of 2013 (for ASU)” & “The Establishment of New Medical College (Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College) Regulations, 2011 (for Homoeopathy)” under which institutes are applying every year and after examining the recommendation/report of the CCIM/CCH, the Central Government granting Letter of Intent and Letter of Permission to the institutes. The Central Government is also making awareness among students and encouraging them through general IEC activities like Arogya Mela, exhibitions, campaign etc. The Central Government has taken steps to promote education on AYUSH system in the country by approving the regulations for the colleges and notified by the Central Council of

Indian Medicine and Central Council of Homoeopathy. The details of regulations are given in **Annexure – III**.

Further, The Ministry of AYUSH has established two new institutes viz. All India Institute of Ayurveda, New Delhi for Post-graduate education and North Eastern Institute of Ayurveda & Homoeopathy, Shillong for Under-graduate education in Ayurveda & Homoeopathy. Furthermore, the Ministry has granted permission to start Post-graduate course in two research institutes of Unani namely “Regional Research Institute of Unani Medicine (RRIUM), Srinagar, Jammu & Kashmir” and “Central Research Institute of Unani Medicine (CRIUM), Hyderabad, Telangana”.

The assistance given by the Government of India under the component of Development of AYUSH Institutions of National AYUSH Mission (NAM) is facilitating improvement in infrastructure in AYUSH Colleges and attached Hospitals and thereby improving quality of existing educational Institutions.

To promote higher education in the AYUSH systems, the Central Sector Scheme of International Cooperation has a component under which International Scholarship/fellowships in the field of AYUSH courses are offered in premier Institutes/colleges in India. The details are given in **Annexure – IV**.

ANNEXURE-I

State/Union territory-wise Ayurveda colleges in the Country with annual students admission capacity in under-graduate and post-graduate courses

(As on 30.11.2015)

Sl. No.	State/UT	Colleges				Annual students admission capacity	
		Total	Only UG	UG with PG	Only PG	Under-graduate	Post-graduate
1.	Andhra Pradesh	03	01	02	00	170	41
2.	Assam	01	00	01	00	50	24
3.	Bihar	08	05	03	00	330	28
4.	Chandigarh	01	01	00	00	50	00
5.	Chhattisgarh	04	03	01	00	255	29
6.	Delhi	02	00	02	00	140	35
7.	Goa	01	01	00	00	60	00
8.	Gujarat	14	09	04	01	750	169
9.	Haryana	10	10	00	00	650	00
10.	Himachal Pradesh	02	01	01	00	110	39
11.	Jammu and Kashmir	01	00	01	00	90	15
12.	Jharkhand	01	01	00	00	40	00
13.	Karnataka	61	28	33	00	3685	962
14.	Kerala	17	10	07	00	890	168
15.	Madhya Pradesh	19	12	07	00	1040	137
16.	Maharashtra	69	29	40	00	4200	1370
17.	Orissa	06	05	01	00	200	15
18.	Pondicherry	01	01	00	00	50	00
19.	Punjab	13	10	03	00	710	37

20.	Rajasthan	12	09	03	00	732	137
21.	Tamil Nadu	06	06	00	00	300	00
22.	Telangana	05	04	01	00	250	38
23.	Uttar Pradesh	30	22	08	00	1960	315
24.	Uttarakhand	06	03	03	00	330	77
25.	West Bengal	04	03	00	01	160	10
Total :		297	174	121	02	17202	3646

State/Union territory-wise Unani colleges in the Country with annual students admission capacity in under-graduate and post-graduate courses

As on 30.11.2015

Sl. No.	State/UT	Colleges				Annual students admission capacity	
		Total	Only UG	UG with PG	Only PG	Under-graduate	Post-graduate
1.	Andhra Pradesh	01	01	00	00	50	0
2.	Bihar	04	04	00	00	180	0
3.	Chhattisgarh	01	01	00	00	40	0
4.	Delhi	02	00	02	00	90	19
5.	Jammu and Kashmir	02	02	00	00	80	0
6.	Karnataka	05	03	01	01	210	54
7.	Kerala	01	01	00	00	60	0
8.	Madhya Pradesh	04	04	00	00	200	0
9.	Maharashtra	06	04	02	00	330	21
10.	Rajasthan	02	02	00	00	90	0
11.	Tamil Nadu	01	01	00	00	26	0
12.	Telangana	02	01	01	00	175	34
13.	Uttar Pradesh	13	08	05	00	690	46
14.	Uttarakhand	01	01	00	00	60	0
15.	West Bengal	01	01	00	00	40	0
Total :		46	34	11	01	2321	174

State/Union territory-wise Siddha colleges in the Country with annual students admission capacity in under-graduate and post-graduate courses

As on 30.11.2015

Sl. No.	State/UT	Colleges				Annual students admission capacity	
		Total	Only UG	UG with PG	Only PG	Under-graduate	Post-graduate
1.	Kerala	01	01	00	00	50	0
2.	Tamil Nadu	08	05	02	01	370	140
Total :		09	06	02	01	420	140

State/Union territory-wise Homoeopathy colleges in the Country with annual students admission capacity in under-graduate and post-graduate courses

(As on 30.11.2015)

Sl. No.	State/UT	Colleges				Annual students admission capacity	
		Total	Only UG	UG with PG	Only PG	Under-graduate	Post-graduate
1.	Andhra Pradesh	04	4	0	0	170	0
2.	Arunachal Pradesh	01	1	0	0	50	0
3.	Assam	03	3	0	0	150	0
4.	Bihar	16	15	1	0	830	42
5.	Chandigarh	01	1	0	0	50	0
6.	Chhattisgarh	03	3	0	0	200	0
7.	Delhi	02	1	1	0	150	4
8.	Goa	01	1	0	0	50	0
9.	Gujarat	18	14	4	0	1725	54
10.	Haryana	01	1	0	0	50	0
11.	Jharkhand	04	4	0	0	200	0
12.	HP	01	1	0	0	75	0
13.	Karnataka	11	5	6	0	925	129
14.	Kerala	05	3	2	0	250	36
15.	Madhya Pradesh	20	20	0	0	1715	0
16.	Maharashtra	50	33	16	1	3645	378
17.	Orissa	06	5	1	0	195	18
18.	Punjab	04	3	1	0	270	18
19.	Rajasthan	08	6	2	0	610	29
20.	Tamil Nadu	12	10	2	0	860	45

21.	Telangana	03	2	1	0	250	30
22.	Uttar Pradesh	09	7	1	1	450	78
23.	Uttarakhand	02	2	0	0	110	0
24.	West Bengal	12	9	3	0	678	57
Total :		197	154	41	02	13658	918

**State/Union territory-wise Naturopathy colleges conducting Degree of Naturopathy and Yoga Sciences
in the Country with annual students admission capacity in under-graduate and post-graduate courses**

(As on 01.04.2015)

Sl. No.	State/UT	Colleges				Annual students admission capacity	
		Total	Only UG	UG with PG	Only PG	Under-graduate	Post-graduate
1.	Chhattisgarh	01	01	00	00	50	00
2.	Gujarat	01	01	00	00	50	00
3.	Karnataka	04	02	02	00	300	30
4.	Madhya Pradesh	02	02	00	00	50	00
5.	Rajasthan	03	03	00	00	120	00
6.	Tamil Nadu	05	04	01	00	250	15
7.	Telangana	01	01	00	00	30	00
8.	Uttar Pradesh	02	02	00	00	90	00
Total :		19	16	03	00	940	45

ANNEXURE-II

Courses offered by AYUSH institutes

1. Bachelor of Ayurvedic Medicine and Surgery (B.A.M.S.)
2. Bachelor of Unani Medicine and Surgery (B.U.M.S.)
3. Bachelor of Siddha Medicine and Surgery (B.S.M.S.)
4. Bachelor of Homoeopathy Medicine and Surgery (B.H.M.S.)
5. Bachelor of Naturopathy and Yogic Sciences (B.N.Y.S.)
6. Post-graduate Ayurveda degree in different following specialities (M.D./M.S.-Ayurveda):
 - i. M.D. (Ayurveda)- Ayurveda Samhita evum Siddhant.
 - ii. M.D. (Ayurveda)- Rachana Sharira.
 - iii. M.D. (Ayurveda)- Kriya Sharira.
 - iv. M.D. (Ayurveda)- Dravyaguna Vigyana.
 - v. M.D. (Ayurveda)- Rasa Shastra evam Bhaishajya Kalpana.
 - vi. M.D. (Ayurveda)- Roga Nidana evam Vikriti Vigyana.
 - vii. M.S. (Ayurveda)- Prasuti evam Stri Roga.
 - viii. M.D. (Ayurveda)- Kaumarabhritya –Bala Roga.
 - ix. M.D. (Ayurveda)- Swasthavritta.
 - x. M.D. (Ayurveda)- Kayachikitsa.
 - xi. M.D. (Ayurveda)- Rasayana evam Vajikarana.
 - xii. M.D. (Ayurveda)- Mano vigyana evam Manasa Roga.
 - xiii. M.S. (Ayurveda)- Shalya.
 - xiv. M.S. (Ayurveda)- Shalakya.
 - xv. M.D. (Ayurveda)- Panchakarma.
 - xvi. M.D. (Ayurveda)- Agada Tantra.
 - xvii. M.D. (Ayurveda)- Yoga.
7. Post-graduate Unani degree in different following specialities (M.D./M.S.-Unani):
 - i. M.D. (Unani) - Kulliyate Tib.
 - ii. M.D. (Unani) - Munafeul Aza.
 - iii. M.D. (Unani) - Ilmul Advia.
 - iv. M.D. (Unani) - Ilmul Saidla.
 - v. M.D. (Unani) - Tahaffuzi waSamaji Tib.
 - vi. M.D. (Unani) - Amraze Atfal.
 - vii. M.D. (Unani) - Moalajat.
 - viii. M.D. (Unani) - Mahiyatul Amraz.
 - ix. M.D. (Unani) - Ilaj bit Tadabeer.
 - x. M.D. (Unani) - Amraze Jild.
 - xi. M.S. (Unani) – Tashreehul Badan.
 - xii. M.S. (Unani) – Ilmul Jarahat.
 - xiii. M.S. (Unani) – Amraze Uzn, Anf wa Halaq.
 - xiv. M.S. (Unani) – Qabalat wa Amraze Niswan Tibb.

8. Post-graduate Siddha degree in different following specialities (M.D./M.S.-Siddha):

- i. M.D. (Siddha) - Pothu Maruthuvam.
- ii. M.D. (Siddha) - Gunapadam.
- iii. M.D. (Siddha) - Pura Maruthuvam.
- iv. M.D. (Siddha) - Kuzhanthai Maruthuvam.
- v. M.D. (Siddha) - Noi Naadal.
- vi. M.D. (Siddha) - Nanju Maruthuvam.
- vii. M.D. (Siddha) - Siddha Maruthuva Adippadai Ariviyal.
- viii. M.D. (Siddha) - Varma Maruthuvam.
- ix. M.S. (Siddha) - Aruvai Maruthuvam.
- x. M.D. (Siddha) - Sool and Magalir Maruthuvam.
- xi. M.D. (Siddha) - Thol Maruthuvam.
- xii. M.D. (Siddha) - Siddhar Yoga Maruthuvam.

9. Post-graduate Homoeopathy degree in different specialities (M.D.-Homoeopathy):

- i. M.D. (Hom.) – Organon of Medicine.
- ii. M.D. (Hom.) – Materia Medica.
- iii. M.D. (Hom.) - Repertory.
- iv. M.D. (Hom.) – Homoeopathic Pharmacy.
- v. M.D. (Hom.) – Practice of Medicine.
- vi. M.D. (Hom.) – Paediatrics.
- vii. M.D. (Hom.) – Psychiatry.

ANNEXURE-III

Notified regulations under the Indian Medicine Central Council Act, 1970 and Homoeopathy Central Council Act, 1973

- i. The Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2003 read with amendment Regulations of 2013.
- ii. The Establishment of New Medical College (Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College) Regulations, 2011 (for Homoeopathy).
- iii. The Indian Medicine Central Council (Permission to Existing Medical Colleges) Regulations, 2006.
- iv. The Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Ayurveda Colleges and attached Hospitals) Regulations, 2016.
- v. The Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Siddha Colleges and attached Hospitals) Regulations, 2016.
- vi. The Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Unani Colleges and attached Hospitals) Regulations, 2016.
- vii. The Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Regulations, 2013.
- viii. The Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2016 (for Ayurveda).
- ix. The Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2016 (for Siddha).
- x. The Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2016 (for Unani).
- xi. The Homoeopathy (Degree Course) B.H.M.S. Regulations, 1983.
- xii. The Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2016.
- xiii. The Indian Medicine Central Council (Post-graduate Unani Medical Education) Regulations, 2016.
- xiv. The Indian Medicine Central Council (Post-graduate Siddha Education) Regulations, 2016.
- xv. The Homoeopathy (Post Graduate Degree Course) Regulations, 1989 (as amended till 2015).
- xvi. Indian Medicine Central Council (Post-Graduate Diploma Course) Regulations, 2010 read with amendment Regulations of 2013.
- xvii. The Indian Medicine Central Council (Post-graduate Diploma Course in Siddha) Regulations, 2015.
- xviii. The Indian Medicine Central Council (Post-graduate Diploma Course in Unani Medicine) Amendment Regulations, 2015.

AYUSH Scholarship Scheme

The Indian Council for Cultural Relations (ICCR) is implementing the AYUSH Scholarship Scheme for foreign nationals on behalf of the Ministry of AYUSH and Ministry of External Affairs, Government of India. Under the scheme foreign scholars are admitted in premier Institutes in India which are imparting education in AYUSH systems of medicine. The scholarships are being offered as follows:

Countries	No. of slots	Courses	Funding Ministry
BIMSTEC + Non BIMSTEC	50	UG and PG in Ayurveda, Unani, Siddha & Homoeopathy, BSc. In Yoga, and Ph. D. in Ayurveda	30 slots by MEA 20 slots by AYUSH
SEAR	29	Seats reserved in National Institutes for UG in Ayurveda & Homoeopathy; PG in Ayurveda, Unani & Homoeopathy; Ph. D. in Ayurveda and Unani	AYUSH
Malaysia	20	UG in Ayurveda, Unani, Siddha & Homoeopathy	AYUSH
Africa (from 2016 till 2020)	5	UG in Ayurveda, Unani, Siddha & Homoeopathy and Diploma in Yoga (1 year)	MEA

Financial Terms and conditions of AYUSH scholarship under Scheme for Promotion of International Cooperation in AYUSH

Courses	Scholarships Rates (in Rupees)
LIVING ALLOWANCE (STIPEND)	
Undergraduate & Diploma	8,000/-P.M.
MD (i) First Year	15,800+DA
(ii) Second Year	16,950+DA
(iii) Third Year	18,080+DA
Ph.D. (a) First Year	18,702+DA
(b) Second year	19,323+DA
CONTINGENT GRANT	
Under-graduate & Diploma	4,500/- pa
Ph.D. Course/ MD/ MS	12,000/-pa
HOUSE RENT ALLOWANCE	
a) in cities of Delhi, Bangalore, Kolkata, Chennai, Mumbai, Hyderabad & Pune	3,500/p.m.

b) In other cities	3,000/ P.M.
Tuition Fee/ Other Compulsory fee	As per actual
THESIS AND DISSERTATION EXPENSES	
For Ph. D. Scholar	10,000/-
For MD/MS and other courses required submission of project	7,000/-
FAMILY ALLOWANCE (to be provided to students who are staying in India with their families)	
Ph.D. Course/ MD/ MS courses	Rs. 10,000/pm
To and Fro AIRFARE	
For all courses	Provided to all students every year for travel from the capital of their country to international airport nearest to the Institute in India. In case of Ph.D./MD scholars airfare on the above pattern will also be provided to the spouse and dependent children.